

Annexure A

Name of Corporate Debtor: Genz Pharmaceuticals Limited (In Liquidation)

Date of Commencement of Liquidation: 07/01/2022

List of Stakeholders as on: 19/03/2022

List of Secured Financial Creditors

Sl. No.	Name of Creditor	Details of claim received			Details of claims admitted							Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted	Amount of claim rejected	
1	Edelweiss Asset Reconstruction Company Limited	26-02-2022	8989,06,159.00	8989,06,159.00	Secured	-	Yes	As per Annexure I	-	63.33	-	-
2	Union Bank of India Limited	23-02-2022	4317,23,588.18	4317,23,588.18	Secured	-	Yes	As per Annexure II	-	30.42	-	-
3	IDBI Bank Limited	24-02-2022	886,96,522.00	886,96,522.00	Secured	-	Yes	As per Annexure III	-	6.25	-	-
Total			14193,26,269.18	14193,26,269.18						100.00		

Amount of claim admitted is subject to revision/ further verification.

SECURITY INTEREST

Sl. No.	Annexure I
SECURITY INTEREST	
Annexure I	
Edelweiss Asset Reconstruction Company Limited	
Primary Security	
Cash Credit	
A	a) DP Note b) Letter of continuing security c) Hypothecation of stock and book debts d) Irrevocable power of attorney e) Undertaking cum declaration cum authority
Term Loan	
Exclusive first charge on fixed assets acquired with finance of UBI, as per United Bank's sanction terms.	
Funded interest term loan	
C	a) DP Note b) Letter Of installment c) Extension of existing pari passu first charge on current assets and fixed assets of the company for kolkata unit with Andhra Bank Security not in the name of the company: d) Extension of the existing pari passu second charge on factory landed property of M/s. Super Drugs Pvt. Ltd. at 120, Samar Sarani, Cosipur, Kolkata- 700002 in the name of Smt. Kanta Devi Kanoria in which United Bank is having first charge e) Extension of the existing pari passu second charge on properties at new Allipore Prem No. 59, Khaitan No. 725 Daag No. 1558 & 1559 of Mr. Govind Prasad Kanoria f) Corporate guarantee of super drugs (P) Ltd.
Working Capital term loan	
D	a) DP Note b) Letter Of installment c) Extension of existing pari passu first charge on current assets and fixed assets of the company for kolkata unit with Andhra Bank Security not in the name of the company: d) Extension of the existing pari passu second charge on factory landed property of M/s. Super Drugs Pvt. Ltd. at 120, Samar Sarani, Cosipur, Kolkata- 700002 in the name of Smt. Kanta Devi Kanoria in which United Bank is having first charge e) Extension of the existing pari passu second charge on properties at new Allipore Prem No. 59, Khaitan No. 725 Daag No. 1558 & 1559 of Mr. Govind Prasad Kanoria f) Corporate guarantee of super drugs (P) Ltd.
Collateral Security	
Cash Credit and Term Loan	
i) 2nd charge on fixed assets created by finance of Andhra Bank by Barasat unit ii) 1st charge in pari passu basis on other assets created by the company by its own funds, present and future Security not in the name of the company iii) Extension of charge by way of equitable mortgage of land measuring 5 cohas, 2 chataks, 30,00 sq. ft. and building in the name of Sri Gabinda Prasad Kanoria at New Allipur, P.S. Behala, under Premises No 59, Khaityan No 725, Daag No 1558 & 1559 along with Andhra Bank (1st Mortgage with UBI to cover the credit limit extended to group company M/s. Superb Drugs Pvt Ltd. enjoying credit limit of Rs. 170 Lacs from UBI) valued at Rs. 59.45 lacs approx. as per valuation report of Sri. B. D. Gupta, valuer of UBI dated: 15.04.2004 iv) Personal Guarantee of directors viz Sri Gabinda Prasad Kanoria and Sri Vijay Kanoria, and Sri Raj Kamal Kanoria (combined net worth being Rs. 138.24 lacs as on 31.03.2006. Note: net worth is to be updated every year) v) Personal Guarantee of Smt. Kanta Devi Kanoria (wife of Sri Gabinda Prasad Kanoria) vi) Extension of equitable mortgage of House Property on 6 cohas of land having covered area of 4000 sq. ft. situated at 120, Samas Sarni, Kolkata - 700002, valued at Rs. 75.00 lacs as per Valuation Report of Sri B. D. Gupta dated 02.08.2004, (1st Mortgage with UBI for extending credit facilities to M/s Superb Drugs (P) Ltd.) vii) Corporate guarantee of M/s Superb Drugs (P) Ltd. (TNW - Rs. 120.70 lacs as on 31.03.2007)	

Sl. No.	Annexure II
SECURITY INTEREST	
Annexure II	
Hypothecation of Stock in Trade and assignment of book debts below 90 Days on pari passu basis with Bank of Baroda	
Term Loan I	
Exclusive first charge on fixed assets created on Term Loan I	
Term Loan II	
Equitable mortgage of lease hold land (admeasuring 3.18 acres i.e. 138520.80 sq. ft. in plot no. 2606, 2607 and 2608 situated at 32 no. under martam block - kolkata. In the east district of sikkim, building, plant and machinery of the Sikkim unit of bank finance on pari passu first charge basis with other term	
Collateral Security	
CC	
i) 2nd Charge on fixed assets of the Unit 'I' at Thakurpur (N/W) Road, P.O. Badu Barasat, Dist 24 Parganas, West Bengal on residual value ii) Extension of Charge on Fixed Assets financed by our bank by way of Term Loan Security not in the name of the Company iii) 2nd Charge on landed property at Hogaibari Pathway, New Allipore Kolkata - 700028 valued at Rs. 99.45 Lacs belonging to Mr. Govind Prasad Kanoria (1st Charge is with UBI for limits to M/s Superb Drugs (P) Ltd.) iv) Disposition of Extension of 2nd Charge by way of equitable mortgage of House Property on 6 koilhas of land having covered area of 4000 sq. ft. situated at 120 Samar Sarani Kolkata 700002 belonging to Smt Kanta Devi Kanoria value at Rs. 75 Lacs as per valuation Report of Sri B. D. Gupta dated 02.08.2004 v) Obtention of personal guarantee of Smt. Kanta Devi Kanoria with net worth of Rs. 14.20 Lacs	
Term Loan I & II	
a) 2nd charge on current assets of the company on pari passu basis with BOB, 1st charge being with BOB and our bank on pari passu basis for working capital finance b) 1st charge on pari passu basis with all term lenders on assets of unit -I at thakurpur (N/W) road P.O. Badu Barasat, Dist 24 Parganas, West Bengal: WDV as on 31.03.2008 - Rs. 149.65 lacs less: TL Liability of UBI as on 31.03.2008 - Rs. 827.58 lacs Available collateral security - Rs. 1002.07 lacs = Rs. 10.02 Crores Security not on the name of the company: c) 2nd charge on landed property at Hogaibari Pathway, New Allipore Kolkata- 700028 valued at Rs. 99.44 lacs belonging to Mr. Govind Prasad Kanoria (1st charge is with UBI for limits to M/s. Superb Drugs Pvt. Ltd.)	
Guarantee	
CC And term loan I and term loan II	
Name	Net Worth balancesheet as on 31.03.2008 (Rs. in Crores)
a) Sri Govind Prasad Kanoria	0.99
b) Sri Vijay Kanoria	0.16
c) Sri Raj Kamal Kanoria	0.10
d) Personal guarantee of Smt. Kanta Devi Kanoria	0.16
e) Corporate Guarantee of M/s. Superb Drugs Pvt. Ltd.	1.21 (TNW as on 31.03.2008)
Annexure III	
IDBI Bank Limited	
All that piece and parcel of land measuring about 3.18 acres i.e. 138520.80 sq. ft. falling under Khatyan No. 57 under Plot No. 2606, 2607 and 2608 situated at 32 No. Martam Block, Sange Lake East Sikkim Property butted and bounded by On the East: Land of Ghewa Karma On the West: Land of Dh. Bahadur Chettri On the North: Government Khajamal land of norbu bhutia and reserve forest	